

of Non-scheduled formulations may increase the MRP of their formulations maximum up to 10% of the maximum retail price during preceding twelve months. If a company violates the provisions of DPCO, 2013, action for overcharging is taken against the company.

(c) NPPA has launched a mobile app "Pharma Sahi Dam" and a consumer complaint platform "Pharma Jan Samadhan" to disseminate information on drug pricing and for consumer grievances. Consumer complaints are addressed through the Centralized Public Grievance Redress and Monitoring System (CPGRAMS) portal, in a time bound manner. To create consumer awareness, there also exists a Central Sector Scheme named Consumer Awareness, Publicity and Price Monitoring (CAPPMP). The Scheme is implemented at the Central level by NPPA and at the State level through Price Monitoring and Resource Units (PMRUs). The guidelines of the Scheme are available on the website of Department of Pharmaceuticals i.e. <https://pharmaceuticals.gov.in/schemes>. CAPPMP also creates Consumer awareness through print and electronic media, organizing seminars etc.

Number of Jan Aushadhi Kendras in the country

2119. SHRI P. BHATTACHARYA:

SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of the locations in the country, where Jan Aushadhi Kendras have been set up;

(b) whether Government has taken any steps for setting up Jan Aushadhi Kendras especially in backward areas of the country;

(c) if so, the details thereof; and

(d) if not, reasons therefor?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA): (a) As on 30.11.2019, 5825 Janaushadhi Kendras are functional in different parts of the country. State wise list of Kendras, functional across the country is enclosed as Annexure. Location wise complete details of these Kendras are also available on website www.janaushadhi.gov.in.

(b) to (d) As on 30.11.2019, 570 Janaushadhi Kendras are functional in 124 aspirational districts which are considered relatively backward. A list of Janaushadhi Kendras functional in aspirational districts is enclosed in the Statement.

Statement

State-wise list of Janaushadhi Kendras functional across the country and in the aspirational districts, as on 30.11.2019

Sl. No.	Name of the State/UT	Number of Janaushadhi Kendras functional in the State/UT	Number of Janaushadhi Kendras functional in aspirational districts
1	2	3	4
1.	Andaman and Nicobar Islands	2	0
2.	Andhra Pradesh	185	27
3.	Arunachal Pradesh	24	1
4.	Assam	81	31
5.	Bihar	153	42
6.	Chandigarh	6	0
7.	Chhattisgarh	209	53
8.	Dadar and Nagar Haveli	14	0
9.	Daman and Diu	4	0
10.	Delhi	124	0
11.	Goa	8	0
12.	Gujarat	511	21
13.	Haryana	171	2
14.	Himachal Pradesh	59	5
15.	Jammu and Kashmir	79	2
16.	Jharkhand	55	47

1	2	3	4
17.	Karnataka	580	51
18.	Kerala	497	7
19.	Ladakh	2	0
20.	Lakshadweep*	0	0
21.	Madhya Pradesh	154	20
22.	Maharashtra	401	42
23.	Manipur	35	2
24.	Meghalaya	1	0
25.	Mizoram	21	1
26.	Nagaland	16	1
27.	Odisha	188	22
28.	Puducherry	15	0
29.	Punjab	190	8
30.	Rajasthan	134	10
31.	Sikkim	2	2
32.	Tamil Nadu	577	20
33.	Telangana	118	15
34.	Tripura	24	2
35.	Uttar Pradesh	886	53
36.	Uttarakhand	182	73
37.	West Bengal	117	10
TOTAL		5825	570

* Medicines are directly supplied to the administration of Union Territory of Lakshadweep